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Telecom Disputes Settlement And Appellate Tribunal

Case No: Broadcasting Petition No. 399 Of 2021

Asianet Satellite Communications

Pvt Ltd And Another

APPELLANT

Vs

Jeevan Telecasting Corporation

Ltd

RESPONDENT

Date of Decision: July 16, 2024

Hon'ble Judges: Ram Krishna Gautam, Member

Bench: Single Bench

Advocate: Shirin Khajuria, Ayushi Gaur, Swati Tiwari

Judgement

- 1. Case taken up. Learned Counsel for Petitioner is present.
- 2. Vide Order dated 10.05.2024, one and last opportunity was given to Respondent, for producing its witness for cross-examination. The report of Registrar Court, is of this effect, that even being present, the opportunity was not availed.
- 3. Under above pretext, the right to get the witness cross examined of Respondent, is being closed.
- 4. List the matter on 24.09.2024 "for further hearing".